

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 238 OF 2015**

**AND**

**APPEAL NO. 269 OF 2015 & IA NOS. 434 & 435 OF 2015**

**AND**

**APPEAL NO. 12 OF 2016 & IA NO. 24 OF 2016**

**Dated: 31<sup>st</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**A.NO. 238 of 2015**

**Gujarat Granito Manufacturers Association ...Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakie Jakharia  
Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua for R.1  
Mr. M. G. Ramachandran  
Mr. Anand K.Ganesan  
Mr. Shubham Arya for R.2 & 3

**A.No. 269 of 2015 & IA NOS. 434 and 435 of 2015**

**Essar Power Gujarat Ltd. ...Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

**A.No. 12 of 2016 & IA NO. 24 of 2016**

**Essar Oil Ltd. ...Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri  
Mr. Nimesh Kr. Jha  
Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua for R.1  
Mr. M. G. Ramachandran  
Mr. Anand K.Ganesan

Mr. Shubham Arya for R. 3 & 4

Mr. Sakie Jakharia for R.4

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **28.08.2017.**

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

*ts/kt*